

**GOVERNMENT OF INDIA  
COMMUNICATIONS  
LOK SABHA**

UNSTARRED QUESTION NO:6448

ANSWERED ON:08.05.2000

TELECOM. DISTRICTS

ANANTA NAYAK;PUNNULAL MOHALE;SRIKANTA DATTA NARASIMHARAJA WADIYAR

**Will the Minister of COMMUNICATIONS be pleased to state:**

- (a) the criteria for setting up of Telecom.Districts ;
- (b) the number of Telecom. Districts set up in rural and tribal areas of the country during the last three years as on date, State-wise ;
- (c) whether the Government have a proposal to revamp the working of the telecommunication department in Karnataka and set up new Telecom. Districts in the State during 2000-2001 ;
- (d) if so, the details thereof, location-wise ;
- (e) whether Korba district of Madhya Pradesh and Keonjhar district of Orissa are proposed to be declared as Telecom. Districts ;
- (f) if so, the time by which a final decision is likely to be taken in this regard ; and (g) if not, the reasons therefor ?

**Answer**

MINISTER OF STATE FOR COMMUNICATIONS

( SHRI TAPAN SIKDAR )

(a) & (b) On the recommendation of the Committee on Telecommunications, Secondary Switching Areas (SSAs) were constituted in 1985 with the basic management and operational unit of the Circle known as Telecom. District taking into account National Networking, Traffic flow and the Geographical boundaries. As per the policy, 326 Telecom. Districts are operational in the country.

(c) to (f) No, Sir

(g) Secondary Switching Area is the basic unit of operation for Telecom. Services. Charging and Routing plan is based on S.S.A concept. Most of Group `C` & `D` cadres are S.S.A. cadres with their transfer liabilities restricted within SSABecause of the Operational and Administrative reasons, it is not expedient to consider re-organisation of SSAs/Telecom.Districts.Thus, creation of separate Telecom District at Korba and Keonjhar is not feasible because of genuine administrative, operational and technical constraints mentioned above. Requisite level officers are posted at Korba and Keonjhar to take care of operations, maintenance & development of telecom services as well as redressal of telecom subscriber grievances.